

CENTRAL INFORMATION COMMISSION
Club Building (Near Post Office)
Old JNU Campus, New Delhi - 110067
Tel: +91-11-26161796

Decision No. CIC/SG/C/2009/001578/7138
Complaint No. CIC/SG/C/2009/001578

Complainant : Mr. Bikash Chandra Pandey
235A, First Floor,
Street No-9, Padam Nagar
Kishan Ganj, Delhi-110007

Respondent : Public Information Officer
Executive Engineer (Bldg.) Dept.
Municipal Corporation of Delhi
Sadar Paharagnj Zone, Idgah Road
Behind Sadar Police Station
Paharganj, New Delhi

Facts arising from the Complaint:

Mr. Bikash Chandra Pandey had filed a RTI application with the PIO, MCD, SP Zone on 28/08/2009 asking for certain information. However on not having received the information within the mandated time, the Complainant filed a complaint under Section 18 of the RTI Act with the Commission. On this basis, the Commission issued a notice to the PIO, MCD, Sadar Paharganj Zone on 16/11/2009 with a direction to provide the information to the Complainant and further sought an explanation for not furnishing the information within the mandated time.

The Commission received a letter dated 08/12/2009 from the O/o Engineer Executive (Bldg.) Department, MCD, SP Zone signed by E.E (B), O.I (B), B.C/R.K(B), and S.E. It has been stated therein that information has been provided to the Complainant vide a letter dated 16/10/2009 of PIO/SE.

Decision:

The Complaint is disposed off.

Further, the Commission warns the PIO to ensure that information is given to applicants within 30 days as mandated under Section 7 (1) of the RTI Act, 2005.

Notice of this decision be given free of cost to the parties.

Shailesh Gandhi
Information Commissioner
12/03/2010

Encl: Copy of letter dated 08/12/2009 from the office of Executive Engineer.
(In any correspondence on this decision, mention the complete decision number.)(SP)

